

Stoppage of Express Trains at Tenali Station

4860. DR. D. VENKATESWARA RAO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether any superfast train bound for Delhi, Ahmedabad or Varanasi is having halt at any Railway Station in Guntur district;

(b) whether representations have been received to provide a halt of superfast trains at Tenali Station in Guntur district; and

(c) if so, the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKRJUN): (a) No, Sir.

(b) Yes, Sir.

(c) Examined but not found justified.

Women Development Programme

4861. SHRI SRAVAN KUMAR PATEL:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item caption "Rape an occupational hazard for Rajasthani Sathins" appearing in the Pioneer of October, 7 1992;

(b) if so, the facts and details thereof;

(c) whether any enquiry has been conducted in the matter; and

(d) if so, the outcome thereof and the action proposed to be taken by the Government to make women Development Programme more effective to curb such atrocities on women and to punish the guilty persons?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) Yes, Sir.

(b) Smt. Bhanwari Devi, a Sathin in Rajasthan's Women Development Programmes, has reported that she was gang raped at 6.00 P.M. on 22.9.92 at Bhatari Village in Jaipur District.

(c) and (d). The National Commission for Women has visited the site and had conducted an enquiry. They had, inter-alia, recommended that the case be enquire int by the CBI and interim relief sanctioned to Smt. Bhanwari Devi. Accordingly, CBI has greed to take over investigation of the case. A sum of Rs. 10,000/- has been sanctioned to Smt. Bhanwari Devi from the Prime Minister Fund.

Grants to States

4862. PROF. RITA VERMA:
SHRIMATI KRISHNENDRA
KAUR (DEEPA):

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the several State Governments have sought more funds to implement the programme undertaken by them under the National Policy on Education;

(b) if so, the details thereof, State-wise; and

(c) the steps taken to meet their demand during the current financial year?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) to (c). In pursuance of the National Plicy on Education, 1986 sev-